



**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**M.A.61/1487/2020**

**in**

**T.A./61/4326/2020**

This the 23<sup>rd</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. MOHD JAMSHED, MEMBER (A)**

Khan Mohd. Khan, Son of Shamas Din Khan, R/o Samwara, Chilli,  
Tehsil Gandoh, District Doda. Aged 28 years.

.....Applicant

(Advocate: Mr. L.K. Moza)

**Versus**

1. State of Jammu & Kashmir, Through Principal Secretary, Agriculture Production Department, Civil Sectt., Srinagar/Jammu.
2. Director, Agriculture Department, Jammu.
3. Chief Agriculture Officer, Doda.
4. Sub Divisional Agriculture Officer, Doda.

.....Respondents

(Advocate:- Mr. Amit Gupta, Id Additional Advocate General)

**ORDER**  
**[O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

The learned counsel for the applicant has moved miscellaneous application no. 1487 of 2020 for withdrawal of the T.A.

2. The withdrawal application is allowed and the T.A. No. 4326 of 2020 is dismissed as withdrawn.

**(MOHD JAMSHED)**  
**MEMBER (A)**

Arum/-

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**